

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 06.03.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD  
NOT BE TAKEN-UP ON 06.03.2019 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No.41/2018(WZ) (M.A. No. 67/2018)	Gangat Mahamadsoyabl brahim & Ors. Vs. Union of India & Ors	Ms. Shilpa Chohan & Mr. Vinod Ambad, Advs. for Applicant  Ms. Manasi Joshi, Adv. for R-1 Ms. Supriya Dangare, Adv. for R-2 Mr. Dhruv Pal, Adv. for GPCB Ms. Anirudha S. Kulkarni, Adv. for R4 Mr. Saurabh Kulkarni, Adv. for R-5	<b>03.04.2019</b>
2.	Original Application No. 479/2018 (Earlier O. A. No. 18/2013 (THC) (WZ)	Goa Foundation Vs. State of Goa & Ors	Ms. Norma Alwares, Sr. Adv. with Ms. Supriya Dangare, Adv. for Applicant  Mr.Fawia M. Mesquita, Adv. for R-1 to 4 Mr. PramodBendre, Adv. for R-7 & 8	<b>27.03.2019</b>

**COURT MASTER**